

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1032 OF 1998

KANWARPAL S. GILL

Appellant (s)

VERSUS

STATE (ADMN.,U.T.CHD.)THRO SECY.,&ANR

Respondent(s)

(With office report )

WITH

CRL.APPEAL NO. 430 of 1999 (With office report)

Date: 11/01/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant(s)

Mr.Mrinal Kanti Mandal, Adv.

Ms.Anindita Sengupta, Adv.

Mr. Parijat Sinha,Adv.

For Respondent(s) 2

Ms.Indira Jaisingh, Sr.Adv.

Mr. Sunil Kumar Jain, Adv.

Miss Farheen Syed Kapra, Adv.

Mr.S.Borthakur, Adv.

For U.T.Chandigarh

Ms. Kamini Jaiswal ,Adv

Mr.Saqib, Adv.

Mr.Manoj Swarup, Adv.

UPON hearing counsel the Court made the following

O R D E R

Ms.Indira Jaisingh, learned senior counsel for respondent  
no.2/appellant, started her

arguments at 12.20 p.m. and was on her legs when the court rose for the day leaving the matter part-

heard.

(G.V.Ramana) (Veera Verma)

Court Master Court Master